

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST (IN COURT NO. 2)**

Date : 23<sup>rd</sup> November, 2017  
Time : 10.30 A.M.

**HON'BLE DR. JUSTICE JAWAD RAHIM**  
**JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	<b>Execution Application No. 42/2017 IN</b> O.A. No. 602/2017	Rajender Singh & Anr. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Advs. for Appellant
2.	Original Application No. 733/2017 (M.A. No. 1404/2017)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Advs. for Applicant
3.	Original Application No. 757/2017 (M.A. No. 1426/2017)	Adv Sanjucta Kabasi Vs. Government of NCT of Delhi & Ors.	Adv Sanjucta Kabasi, Applicant in person
4.	<b>M.A. No. 1421/2017 IN</b> Original Application No. 718/2017	Anil Kumar Vs. Union of India & Ors.	Mr. Himanshu Pal Singh & Mr. Siddhartha Iyer, Advs. for Applicant
5.	<b>M.A. No. 1427/2017 IN</b> Original Application No. 360/2015	National Green tribunal Bar Association Vs. Ministry of Environment and Forests & Ors.	Mr. Anurag Kumar, Adv. for Applicant in M.A.
6.	Original Application No. 737/2017	M/s Balaji Udyog Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
7.	Original Application No. 738/2017	M/s Vinay Dyeing & Washing Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
8.	Original Application No. 740/2017	M/s Bhagwati Colour Impex (Unit-2) Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
9.	Original Application No. 741/2017	M/s Jay Ambey Dyeing Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
10.	Original Application No. 742/2017	M/s Rishab Enterprises Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
11.	Original Application No. 743/2017	M/s Pawan Dyeing Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
12.	Original Application No. 744/2017	M/s Swastik Washing Works Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
13.	Original Application No. 745/2017	M/s K R Washing Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
14.	Original Application No. 746/2017	M/s Shashi Washing Works Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
15.	Original Application No. 747/2017	M/s S. Star Enterprises Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant

16.	Original Application No. 748/2017	M/s Bhagwati Dyeing Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
17.	Original Application No. 749/2017	M/s Shri Krishna Art and Dyeing Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
18.	Original Application No. 750/2017	M/s Shehnaz Washing Works Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
19.	Original Application No. 751/2017	M/s H. B. Dyeing Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
20.	Original Application No. 752/2017	M/s Fancy Dyeing and Washing Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
21.	Original Application No. 753/2017	M/s Hardmen Jeans Vs. Central Ground Water Authority(CGWA)	Ms. Meenakshi Parihar, Adv. for Applicant
<b>FOR DIRECTION</b>			
22.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016 & M.A. No. 230/2017)	RELA & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant  Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. J. Rama Chandra Rao, AAG with Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-5 Mr. B. V. Niren, Advs. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB
<b>FOR COMPLETION OF PLEADINGS</b>			
23.	Original Application No. 573/2016	Shailesh Singh Vs. Beltek Canadian Water Ltd.	Ms. Preeti Singh, Adv. for Applicant  Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. R.H.A. Sikander, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Ms. Deep Shikha Bharti, Adv.
24.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Advs. for Applicant  Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Kumar Verma, Adv. for UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC
<b>FOR HEARING</b>			
25.	<b>Original Application No. 317/2017</b> (M.A. No. 905/2017) (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. DLG Galleria	Mr. Birja Mahopatra, Adv. for DPCC Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mr. Nikhil Rohatgi, Adv. for DLG Galleria Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for SDMC & NDMC Mr. Rajul Shrivastav, Adv. for MPPCB

			Mr. V. K. Shukla, Adv. for State of M.P. Mr. Auneesh Arputhan, Adv. for Sikkim Mrs. G. Indira & Mr. K. V. Jagdishvaran, Adv. for Andman & Nicobar Island Dr. Abhishek Atrey, Adv. for MoEF Mr. Nishe Rasen Shonker, Adv. for Kerala Mr. Govy Scaria, Adv. Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Raja Chatterjee, Adv. for State of WB Mr. Jayesh Gaurav, Adv. for JSPCB Ms. Puja Kalra, Adv. for MCD Mr. Gautam Singh, Adv. for State of Bihar
26.	<b>Original Application No. 21/2014</b>  (ONLY NOTICES)	<b>Vardhaman Kaushik Vs. Union of India &amp; Ors.</b>	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Ashish Rana, Adv. for Indian Oil Corporations Ms. Angna Dewan, Adv. Mr. Jaswant Singh, Adv. Mr. Pranaya Goya, Adv. Mr. Hemant Shah, Adv. Mr. Manoj Kanta Biswal, Adv. Mr. Charanjeet Singh, Adv. Mr. Girdhari Singh, Adv.
27.	<b>M.A. No. 769/2017, M.A. No. 770/2017 &amp; M.A. No. 838/2017 IN Original Application No. 73/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Nilgiri Hotel	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Vivek Lamba & Mr. Sanjay Afaria, Adv.
28.	<b>Original Application No. 218/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Kasauli Glaxie Resourts	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Gudipati G. Kashyap, Adv.
29.	<b>Original Application No. 230/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s. Kasauli Resorts Pvt. Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Mandeep Kalra, Adv.
30.	<b>Original Application No. 240/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Bonzo Resort Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Umesh Sharma & Mr. Alok Bhardwaj, Adv.
31.	<b>Original Application No. 500/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Blossom Hotel	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Dhruv Pal, Adv.
32.	<b>Original Application No. 530/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Hotel Neelkanth (Radhey Shyam Garg)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Sanchit Garga, Adv.
33.	<b>Original Application No. 556/2017</b> (Earlier O.A.No.466/2017) & (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Green Heights Resorts Pvt. Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mrs. Mala Goel, Adv.
34.	<b>Original Application No. 560/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Nestor Agro and Export Ltd. (Kasauli Heritage Plaza)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. B. R. Chawla, Adv.

35.	<b>Original Application No. 561/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Kaithal Resort Pvt. Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Sahil Bhalaik, Adv. for Respondent
36.	<b>Original Application No. 562/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Bhagwan Dass Bhardwaj(Hills Pride Resort)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Sanjeev Goyal, Adv. for Respondent
37.	<b>Original Application No. 564/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Irvinder Singh (Winnies Holiday Inn)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  VSA Legal
38.	<b>Original Application No. 571/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Depender Lal (Dippy's Guest House)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Manoj Saxena, Adv. for Respondent
39.	<b>Original Application No. 573/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Binni Mushroom Farm (Kasauli Exotica)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  VSA Legal
40.	<b>Original Application No. 574/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Roshan Lal (Suhana Resort)	<b>Reply filed by Mr. Manoj Saxena, Adv. for Repondent</b>
41.	<b>Original Application No. 576/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Smt. Geetika Sood & Sh. Vivek Sood (VG Company)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Rajesh Jindal & Mr. Sanjay Kumar, Adv. for Respondent
42.	<b>Original Application No. 577/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Yashoda Nand	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Manoj Saxena, Adv. for Respondent
43.	<b>Original Application No. 578/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Sherry Chopra (M/s Kasauli Village Resorts)	Reply filed by VSA Legal for Respondent
44.	<b>Original Application No. 579/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Muninder Singh Thakur (Kasauli Continental Resort)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Manoj Saxena, Adv. for Respondent
45.	<b>Original Application No. 581/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Brig. N. S. Sandhu	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Rahul Khurana, Adv. for Respondent
46.	<b>Original Application No. 582/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Smt. Shyama Halidar	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  VSA Legal for Respondent
47.	<b>Original Application No. 583/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Pine Grove School	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv.
48.	<b>Original Application No. 587/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Neelam Bhangia	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  VSA Legal for Respondent
49.	<b>Original Application No. 589/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Missus More Resorts Pvt. Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  Mr. Ayush Negi, Adv. for Respondent

50.	<b>Original Application No. 591/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Chaman Lal (Hotel Namaskar Fast Food and Restaurant)	<b>Reply filed by Mr. Manoj Saxena, Adv. for Repondent</b>
51.	<b>Original Application No. 592/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Kasauli Inn (Kausali Castle)	Mr. A. R. Takkar, Adv. (Amicus Curiae) Mr. Archit Upadhayay, Adv. for Applicant  VSA Legal for Respondent
52.	<b>Original Application No. 727/2017</b> (Earlier O.A.No.567/2017)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Arun Sain & Smt. Pushpa	Undertaking Affidavit filed by Mr. Anand Prakash, Adv.
53.	<b>Original Application No. 558/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Enzen Enterprises Pvt. Ltd.	<b>Reply not filed from Sr. No. 53 to 65</b>
54.	<b>Original Application No. 563/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Surinder Kumar	
55.	<b>Original Application No. 565/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Karam Bir Singh (M/s Zoom Resort Pvt. Ltd.	
56.	<b>Original Application No. 566/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Chander Mohan Sharma	
57.	<b>Original Application No. 568/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Gopal Singh	
58.	<b>Original Application No. 569/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Ram Pal & Devender Singh	
59.	<b>Original Application No. 572/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Raj Kumar & Ghanshyam	
60.	<b>Original Application No. 575/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s M & R International	
61.	<b>Original Application No. 584/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Victoria Continental Inn	
62.	<b>Original Application No. 585/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Pine Wood resort Pvt. Ltd.	
63.	<b>Original Application No. 586/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Himachal Country Resort Regd.	
64.	<b>Original Application No. 588/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Ghanshyam Garg & Ved Prakash Garg	

65.	<b>Original Application No. 590/2017</b> (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE)  Vs. Hari Krishan	
66.	<b>Original Application No.125/2013</b> (M.A. No. 1022/2017)	<b>Rameshwar Singh</b>  Vs. <b>State of U.P. &amp; Ors.</b>	Mr. Rahul Choudhary, Adv. for Applicant Mr. Amit Tiwari, Adv. for R-1, 2 & 5 Mr. Pradeep Mishra, Adv. for R-3 Mr. Avijit Bhushan, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for R-6 Mr. Vikas Malhotra, Adv. for R-7 Mr. A. S. Kulshrestha, Adv. for UPSIDC Mr. Tarunvir Singh Khehar, Adv.
67.	Original Application No. 176/2015 (M.A. No. 1332/2015)	Shailesh Singh  Vs. Hotel Holiday Regency, Moradabad & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Rishab Raj Jain & Priyadarsni Gopal, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 & 3 Mr. Anil K. Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. Utkarsh Sharma, Adv. for U.P. Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. Balendu Shekhar, Adv. Mr. Rajkumar, Adv. for R-12 Mr. A. K. Prasad, Adv. for R-14 Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF
68.	Original Application No. 484/2015 (M.A. No. 155/2017, M.A. No. 567/2017 & M.A. No. 927/2017)	Shailesh Singh  Vs. Hotel The Oberoi Amarvilas & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Jeevan B. Panda, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 to 4 Mr. I. K. Kapila, Adv. for R-5 Mr. Utkarsh Sharma, Adv. for U.P. Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-7 Mr. Rajkumar, Adv. for R-8 Mr. B. V. Niren, Adv. for R-9 Mr. L. K. Bhushan, Adv. for R-10 Mr. Ajit Sharma, Adv. for Agra Nagar Nigam
69.	Original Application No. 311/2015	Devendra Singh Bholey  Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Sharad Chauhan, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
70.	Original Application No. 561/2015	Cherub Singla  Vs. Union of India & Ors.	Mr. Avneesh Arputham, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rohit Raj Sachan, Adv. for R-2 Mr. Pradeep Misra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for PNG Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Tushar Mehta, ASG with Mr. Ashish Rana, Adv. for R-11 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-27 & 56

			Mr. Mukesh Kumar Verma, Adv. for U.P. Mr. Pradyuman Dubey, Adv. for R-69 &71 Mr. Mukesh Verma, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Sameer Kulshreshtha, Adv.
71.	Appeal No. 23/2016 (M.A. No. 378/2016)	Dr. Vijay Verma  Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Appellant  Dr. Vijendra Singh Mahndiyan, Adv. for R-1 Mr. Mukul Singh, Adv. for R-2 Mr. Sanjay Kaytal, Adv. for R-4 Mr. Mukesh Verma, Adv. for R-5 Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Raj Kumar, Adv. for R-6 Mr. Amit Goel, Adv. for R-11
72.	Appeal No. 49/2016 (M.A. No. 838/2016)	Dr. Vijay Verma  Vs. Uttarakhand Forest Development Corporation & Ors.	Mr. M. C. Mehta, Adv. for Appellant  Mr. Mukul Singh, Adv. for MoEF Mr. Mukesh Verma, Adv. Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Raj Kumar, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. A. K. Prasad, Adv. for CGWA
73.	Appeal No. 29/2016 (M.A. No. 543/2016)	Diwan Singh & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Adv. for Appellant  Mr. Rahul Pratap, Adv. for R-1 Mr. Narender Pal Singh, Adv. with Mr. Dinesh Jindal, LO for DPCC for R-2 Mr. B. V. Niren, Adv. for R-3 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-5 Ms. Avish Ahlawat, Adv. Mr. Mukesh Verma, Adv. Mr. A. K. Prasad, Adv.
74.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for R-1 Dr. Sandeep Singh, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Mr. Pradeep Jain, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB Mr. Sunil Kumar Sharma, Adv. for BDA Mr. Raman Yadav, Adv.
75.	<b>Review Application No. 29/2016 IN O.A. No. 38/2011</b>	Numaligarh Refinery Ltd.  Vs. Rohit Choudhary & Ors.	Mr. A.D.N. Rao, Adv. for Applicant  Mr. Ritwick Dutta & Mr. Saurabh Sharma, Adv. for R-1 Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. Mr. Pradeep Misra, Adv. Mr. Shuvodeep Roy, Adv. for Assam

76.	Original Application No. 312/2016 (M.A. No. 569/2016 & M.A. No. 570/2016)	Dr. Arun Kumar Sharma Vs. Ministry of Environment Forests & Climate Change & Anr.	Mr. Kumar Chitranshu, Adv. for Applicant  Mr. D. P. Pande, Adv. for MoEF Mr. Balendu Shekhar, Adv. for R-1 Mr. Rahul Verma, Adv. for R-2 Ms. Yogmaya Agnihotri, Adv. for R-6 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan Mr. Pinaki Misra, Sr. Adv. with Mr. Nishit Agrawal, Adv. Mr. Abhinav Gupta & Mr. Puneet Jain, Advs. Ms. Christi Jain, Adv. Mr. Sanjeev Sahay, Adv. Mr. Jhum Jhum Sarkar, Adv. Mr. Nishit Agarwal, Adv. Mr. Amol Kokane, Adv.
77.	Original Application No. 360/2016	Udasin Swami Rama Nand Trust & Anr. Vs.  Ministry of Environment & Forest & Anr.	Mr. K. K. Malhotra & Mr. M. K. Verma, Advs. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan Mr. Taruna A. Prasad, Adv. Mr. B. V. Niren, Adv. for MoUD Mr. Tarunvir Singh Khehar, Adv. for R-4&6 Ms. Sakshi Popli, Adv. for R-5 Mr. R. K. Maurya, Adv. for MoEF
78.	Original Application No. 93/2017 (M.A. No. 1065/2017)	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Abhinav Goyal, Adv. for Applicant  Mr. Ravindra Kumar, Adv. for R-1, 4, 5 & 6 Mr. Mukesh Verma, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Vishal Bakshi, Adv.
79.	Original Application No. 107/2017	Sree Kottam Tulasi Reddy Memorial Educational Society Vs. M/s. S. N. S. Starch Limited & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant  Mr. A. D. N. Rao, Adv. for R-1 Mr. Nikhil Nayyar, Adv. for R-2 Mr. P. Venkat Reddy, Adv. for R-3

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**THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED**